	Annexure-2 Name of the corporate debtor: Zenica Cars India Private Limited; Date of commencement of CIRP:22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on: 21.12.2024													
	List of unsecured financial creditors belonging to any class of creditors													
	(Amount in INR)													
S.No.	Name of creditor	Details	of claim	Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any	
		receive	d						contingent	any mutual	claim not	claim under	-	
		Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification		
		receipt	claimed	claim	claim	covered by	related	share in		may be set-				
				admitted		guarantee	party?	CoC		off				
						_								